

**Installation of Public Tubewells in M. P.***[English]*

6322. SHRI RAMKRISHNA  
KUSMARIA:  
SHRI ANAND AHIRAWAR:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether it is propose to install public tubewells in Madhya Pradesh with the assistance of the World Bank;

(b) if so, the details thereof;

(c) the details of the World Bank assistance receive for this purpose during each of the last three years;

(d) the number of tubewells installed thereby during the above period, location-wise; and

(e) the number of tubewells proposed to be installed in the State during 1992-93 with the World Bank assistance?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) No, Sir.

(b) Does not arise.

(c) and (d). 34 public tube-wells were installed in the Bhind district of Madhya Pradesh in 1989-90. Expenditure of Rs. 259 lakhs incurred during 1989-90 on installation of tube-wells was eligible for reimbursement from the World Bank as per terms and condition of the agreement. No expenditure was incurred on this account during 1990-91 and 1991-92.

(e) No, new tubewells are proposed to be installed during 1992-93 with World Bank assistance in Madhya Pradesh.

**Theft of Telephone Cables in Country**

6323. SHRI MOHAN RAWALE:  
SHRI RAM TAHAL CH-  
OUDHARY:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total value of telephone cables stolen including cables underground telephone in various parts of the country during last three years, year-wise and state-wise;

(b) if so, the details in regard thereto;

(c) whether the matter has been got investigated;

(d) if so, the result thereof; and

(e) the action taken by the Government in this regard and also the measures taken to check such incidents in future?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) to (d). Information is being collected and will be placed on the Table of the House.

(e) The following steps have been taken.

(i) Patrolling of important cable routes.

(ii) Double locking of manhole covers.

(iii) Laying of cables in correct in open culverts.

(iv) Close coordination with police authorities.